**Annexure – 7**

**Name of the corporate debtor: Anupam Port Cranes Corporation Limited ; Date of commencement of CIRP: 09/04/2024; Revised List of creditors as on: 18/11/2024**

**List of operational creditors (Government dues)**

(Amount in₹)

| Sl. No. | Details of Claimant | | Details of claim received | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any mutual dues, that may | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | Department | Government | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security | Amount covered by guarantee | Whether related party? | % of voting share in CoC, if | | | | | |
| 1 | GVAT | State/Central Govt. | Order | 1,57,57,735.00 | 1,57,57,735.00 | Unsecured | NIL | NIL | No | NA | | | | | |
| 2 | CST | State/Central Govt. | Order | 2,49,799.00 | 2,49,799.00 | Unsecured | NIL | NIL | No | NA | | | | | |
| | Total | | | 1,60,07,534.00 | 1,60,07,534.00 | | | | | | | | | | |